

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with office report)

Date : 07/01/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Gaurav, Adv.

Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Office Report is that the learned counsel for the appellant has failed to comply the terms of the office report dated 16.10.2014 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders. List thereafter.

(M K HANJURA)  
Registrar